

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/23/10/HDB//2017
NAME OF THE COMPANY	Blossome Oils & Fats Limited
NAME OF THE PETITIONER(S)	Blossome Oils & Fats Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vinod Variguti (India Law LLP)	Advocate	9885049176	[Signature]
TSNRJ - 1 & P deprived	CMA	9840082238	[Signature]

V. S. S. S.

R. S. S.

9908011207

[Signature]

Orders Pronounced. Post the case on 13.11.2017 for report of Official Liquidator.

[Signature]

Member (T)

[Signature]

Member (J)